

14. CP 060/00053/14 in
O.A. No. 060/00056/14

Baljinder Singh Vs. S.K. Chadha

03.07.2014

Present: Mr. Barjesh Mittal, proxy counsel for the applicant
Mr. K.K. Thakur, counsel for the respondents

1. Though learned counsel for the respondents seeks time to file response to the CP, learned counsel for the applicant very fairly submits that the applicant has received a communication dated 12.06.2014 from the respondents whereby his representation has been rejected. A copy of the aforesaid letter is placed on record.
2. In view of the above, the CP is disposed of as having been satisfied, with liberty to the applicant to challenge the above said order on original side.
3. Notices stand discharged.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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